GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:1215
ANSWERED ON:04.03.2010
COMPENSATION TO BHOPAL GAS VICTIMS
Singh Shri Bhupendra ;Tomar Shri Narendra Singh

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the compensation has already been provided to all the victims of Bhopal gas tragedy;
- (b) if so, the number of wards to which the compensation has been provided;
- (c) the number of wards which have yet to be given the compensation; and
- (d) the time by which the remaining wards are likely to be compensated?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a)to(d): As on 31.1.2010 compensation amounting to Rs.1549.08 crores has been disbursed to 5,73,896 claimants of 56 wards in Bhopal city, after due adjudication. Based on orders of the Supreme Court, additional pro-rata compensation of over Rs.1509.72 crore has been disbursed to 5,62,593 gas victims, as on 31.1.2010. The number of pending cases of absentee claimants for pro-rata compensation as on 31.1.2010 is 11,781. The Welfare Commissioner has moved the Supreme Court to permit it to treat these long pending cases of absentee claimants as closed.